

**2024**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**

**CORRIGENDUM**

**No. 6825- R (JS)**

**Dated, Calcutta, 2<sup>nd</sup> August, 2024**

It is hereby notified for information of all concerned that the words "coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge towards filling up the 29 (twenty nine) vacancies in Fast Track Courts" as mentioned in the first paragraph of Court's notification no. 6739-R(JS) dated 31.07.2024 should be read as "**coming under the zone of consideration in the process of selection for promotion towards filling up the 29 (twenty nine) vacancies in the substantive post of Additional District & Sessions Judge (Fast Track Court),**" while all other contents of the said notification shall remain unchanged.

By Order,

Sd/-  
Registrar (Judicial Service)  
High Court, Appellate Side